## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE PARTIES: M/s. M. C. Chemicals & Anr.

M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Archan 1/b	Stoch olb Responde. Rajaní Ascociates	MNO.7 DW
9	Farhan D. 1/6-	NSASH AW Shokkabrali Chex TURIS LORP	27/3/1076
2	CP No. 74/397-3	hagan - Repo Order 98/CLB/MB/MAH/2010	rdert 2 - Tallo

On visiting the Order file and the case being old, this Bench hereby peremptorily directs both sides to argue on the same date.

List this matter for final hearing on 07.10.2016.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)